

(ख) यदि हां, तो पकड़ी गई वस्तुओं का क्या व्योरा है और उनका मूल्य कितना है; और

(ग) क्या यह भी सच है कि ये कथित वस्तुएं चीन में बनी हुई थीं ?

वित्त मंत्री (श्री शचीन्द्र चौधरी) :

(क) और (ख). 5 मार्च 1966 को सीमा शुल्क प्राधिकारियों ने हुसैनीवाला सीमा के पार, पाकिस्तान से आने वाले दो यात्रियों की तलाशी ली और उनके पास से निम्नलिखित सामान पकड़ा जिसकी उन्होंने घोषणा नहीं की थी;

- (1) 24 ग्लास कट्टर;
- (2) बच्चों को दूध पिलाने की 3 बोतलें;
- (3) 24 नैकटाइयां;
- (4) रबड़ के कन्ट्रासेप्टिव के 48 पैकेट;
- (5) एक जनानी कलाई घड़ी ;
- (6) पैन और पेंसिलों के दो सेट; और
- (6) लगभग 4 किलोग्राम हींग ।

पकड़े गये माल का कुल मूल्य लगभग 750 रुपये है ।

(ग) केवल ऊपर क्रम संख्या (4) में उल्लिखित कन्ट्रासेप्टिव के 48 पैकेट ही चीन के बने हुए थे ।

भारतीय शल्य चिकित्सकों (सर्जनों) की बैठक

4156. श्री शौकार लाल बेरवा : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या यह सच है कि भारतीय शल्य चिकित्सक (सर्जन) संस्था की बैठकें 11 मार्च से 14 मार्च, 1966 तक इण्डिया मेडिकल एसोसियेशन हाउस, दिल्ली में हुई थीं ;

(ख) यदि हां, तो उसमें किन-किन विषयों पर विचार किया गया और क्या क्या सिफारिशें की गईं ; और

(ग) उनके बारे में सरकार की क्या प्रतिक्रिया है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री

(डा० सु तीला नायर) : (क) जी हां ।

(ख) यह बैठक पूर्णतः वैज्ञानिक बैठक थी जिसमें वैज्ञानिक निबन्ध पढ़े गये । इसमें न कोई प्रस्ताव पारित हुआ न कोई सिफारिश की गई ।

(ग) यह प्रश्न नहीं उठता ।

Kerala State Electricity Board

4157. Shri Vasudevan Nair: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Kerala State Electricity Board has decided to establish its own Accounts and Audit department;

(b) if so, whether the security of employment and seniority of the ministerial staff of the Board will be adversely affected thereby; and

(c) whether any representation has been received from the ministerial staff in this regard?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The Kerala State Electricity Board has formed a separate Accounts and Audit Wing with effect from 1st March, 1966. The accounts are, however, audited by the Comptroller and Auditor General of India or by such person as he may authorise in this behalf.

(b) The Board has intimated that the security of employment of the ministerial staff will not be adversely affected. Seniority was one of the criteria for selection of staff for the Accounts Wing. The seniority interest of the ministerial staff will not be affected by the formation of the Accounts Wing.

(c) The Kerala State Electricity Board Employees' Union has presented a memorandum to the State Electricity Board protesting against the formation of the Accounts and Audit Wing; the representation is under consideration of the Board.

Eradication of Malaria and Filaria in Punjab

4158. **Shri Daljit Singh:** Will the Minister of Health and Family Planning be pleased to state:

(a) the financial assistance given to the Punjab State during the Third Five Year Plan period to eradicate malaria and filaria in the State;

(b) whether the amount has been fully utilised; and

(c) the steps so far taken to eradicate these diseases?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to (c). Under the Plan of Operations for the National Malaria Eradication Programme, the Government of India have undertaken to supply material and equipment like DDT, anti-malaria drugs, microscopes and microslides according to the prescribed scale to the State Governments and also to give grant-in-aid to cover the customs duty on imported material. Assistance in the form of material and equipment including the customs duty on the imported material, to the extent of Rs. 122.62 lakhs has been given to Punjab during the years 1961-62, 1962-63, 1963-64, 1964-65 and 1965-66.

In addition to the above, the Government of India have also agreed to bear 50% of the expenditure on operational staff and other incidental charges which the State Governments have to meet over and above the expenditure which they were incurring on the National Malaria Control Programme in the area. In accordance with the prescribed accounting procedure, cash subsidy on this account is not, however, being paid to the State Governments for individual schemes, but is given to them for a

group of schemes. Information is, therefore, not available in regard to the actual amounts of cash subsidy drawn by the Government of Punjab for the National Malaria Eradication Programme until now through the ways and means advances from the Central Government.

Under the National Malaria Eradication Programme, 18 units are functioning in Punjab each designed to cover about 1.2 million population. Proportional case rate of malaria i.e. percentage of malaria cases to all diseases which was reported to be 7.7% in 1953-54 has been reduced to .001 in 1964-65.

No scheme for eradication of Filaria is in operation in Punjab.

Anti-T.B. Measures in Punjab

4159. **Shri Daljit Singh:** Will the Minister of Health and Family Planning be pleased to state:

(a) the amount so far given to the Punjab State for anti-T.B. measures during the Third Five Year Plan period; and

(b) the items on which it was spent?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). The Government of India has been assisting the State Governments during the Third Five Year Plan in respect of the following anti-T.B. Schemes:

1. B.C.G. Vaccination Campaign;
2. Establishment of T.B. Clinics;
3. Establishment of T.B. Demonstration and Training Centres;
4. Establishment of Mobile X-Ray Units;
5. Establishment of T.B. Isolation beds; and
6. Supply of anti-T.B. drugs.

Central assistance at the rate of 75 per cent of the non-recurring expenditure and 50 per cent of the recurring expenditure is available to the States in respect of the above mentioned schemes. The Central